NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 2(ND)16 **CA. NO**.

CORAM:

SH. MAMARAJ KRISHAN MANJURA

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

9	S.NO.	NAME	DESIGNATION	REPRESENTA	TION	SIGNAT	JRE
Į,	Palsh	Agal	2 bit	freadet	P-C	hM	
2.	MANSU	MYERSIN	H, Adr Z	PETITIONER			
5	- MIMANS	HUVIJ	Adr J	TOTITIONER	<i>yı</i>	Lang	
						7	

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given 2 weeks' time as last chance to advance the arguments in the matter.

List on 22.11.2016.

C

(R.Varadharajan) Member (Judicial)

Sdk

(Maharaj Krishan Hanjura) Member (Judicial)